

केन्द्रीय सूचना आयोग
Central Information Commission
2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

No. 32/2/2015/CIC-Admn


Dated:- 20.03.2017

OFFICE MEMORANDUM

In terms of power vested in the Chief Information Commissioner under Section 12 (4) of the Right to Information Act, 2005 and in pursuance of the Extraordinary Gazette Notification No. 190 dated 15.03.2017 issued by Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training, New Delhi vide Order bearing G.S.R. 244(E) dated 14.03.2017, Additional Secretary, CIC is declared as the **"Head of Department"** for the purpose of Appointing Authority, Disciplinary Authority for Group 'B' posts (Other than Section Officer and Private Secretary) and Appellate Authority for all Group 'C' posts.

2. However, in pursuance of the aforesaid Extraordinary Gazette Notification No. 190 dated 15.03.2017, Joint Secretary (Administration) will be the Appointing Authority and Disciplinary Authority for all Group 'C' posts.

This issue with the approval of Chief Information Commissioner.


(Shanti Priye Beck) 20.03.17
Joint Secretary (Admn)

To: Concerned Officers – for information alongwith a copy of Gazette Notification.

Copy for information to :-

1. PPS to CIC.
2. PPS to ICs for information of ICs.
3. PS to Secretary, CIC.
4. PS to Additional Secretary / HOD, CIC.
5. Sh. Devesh Chaturvedi, Joint Secretary, DoPT, North Block, New Delhi.
6. PS to Registrar
7. PS to JS (P&B) / JS (Admn) / JS (M& R) / JS (Law).
8. All Deputy Secretary
9. DDO / Cash Section / RTI Cell / Central Registry.
10. Personal file/Guard file.